NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 1

C.A.(CAA)/39(MB)2024

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.04.2024**

NAME OF THE PARTIES: **BHAGYASHREE INFRASTRUCTURE PRIVATE LIMITED**

Section 230(1) of the Companies Act, 2013

ORDER

C.A.(CAA)/39(MB)2024

1) Mr. Harsh Kesharia, Ld. Counsel for the Applicant is present.

2) Heard Ld. Counsel for the Applicant for a considerable time. Reserved for Orders.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare